

1	2	3	4	5	6
12.	Madhya Pradesh	78,52	18293,19	1.9	3.4
13.	Maharashtra	1132,61	77871,14	30.4	25.2
14.	Manipur	—	163,52	—	8.1
15.	Meghalaya \$	—	141,98	—	
16.	Mizoram	—	44,42	—	
17.	Nagaland	18	183,13	—	
18.	National Capital Territory of Delhi	288,31	48181,43	5.4	13.1
19.	Orissa	17,79	3668,80	8.5	1.3
20.	Punjab	76,78	9786,99	2.8	3.2
21.	Rajasthan	46,64	7822,33	1.3	2.3
22.	Sikkim	—	47,65	—	
23.	Tamil Nadu	418,28	33796,88	11.2	11.8
24.	Tripura	27	273,76	—	8.1
25.	Uttar Pradesh	198,52	15737,47	5.1	5.1
26.	West Bengal	716,54	18524,46	19.2	6.1
27.	Andaman & Nicobar Islands	—	31,76	—	
28.	Chandigarh	26,88	3282,53	8.7	1.8
29.	Dadra & Nagar Haveli	—	18,52	—	
30.	Daman & Diu %	—	45,39	—	
31.	Lakshadweep	—	2,82	—	
32.	Pondicherry	4,80	314,37	8.1	8.1
All India *		3729,82	38588,486	100.0	100.0

(..) Negligible

(-) Not available

(\$) Figures for Meghalaya are included in Assam for 1969

(*) All India figures for 1969 includes Arunachal Pradesh, Manipur, Mizoram, Andaman & Nicobar, Dadra & Nagar Haveli.

(%) Figures for Daman & Diu are included in Goa for 1968.

Accident in Mahanadi Coalfield Limited

(b) the cause of each accident; and

1136. SHRI BHARTRAHARI MAHTAB : Will the Minister of COAL be pleased to state:

(c) the number of persons found guilty in this regard and the punishment meted out to them?

(a) the number of persons killed in the accidents under Mahanadi Coalfields Limited during the last two years;

THE MINISTER OF STATE OF THE MINISTRY OF COAL (SHRI DILIP RAY) : (a) and (b) The number of

persons killed in accidents in the coal mines under Mahanadi Coalfields Limited during the last two years and the cause of the accident is as under :

Clause	No. of Persons Killed	
	1996	1997
Roof/Side fall	—	2
Dumper	2	1
Truck	2	3
Fall of object/person	2	—
Misc.	1	—
Total	7	6

(c) It has been reported by Coal India Limited that other than the victim, seven persons were held responsible for the accidents in 1996 and 3 in 1997. In 1996, recordable warnings were issued to one Agent, one Manager and one Under Manager. The promotion of a Dumper Operator was withheld and the services of two Drivers have been terminated. On 1997, a Dumper Operator was suspended and reverted to a lower grade, two Truck Drivers have been terminated from service.

Remote Sensing Technology for Shrimp Culture

1137. SHRI K. YERRANNAIDU : Will the Minister of COMMERCE be pleased to state:

(a) whether the Marine Products Export Development Authority had introduced remote sensing technology for shrimp culture during 1994; and

(b) if so, the present position of the said project?

THE MINISTER OF COMMERCE (SHRI RAMAKRISHNA HEGDE) : (a) No, Sir.

(b) Does not arise.

[Translation]

Constitution of NHDC

1138. SHRI RAMPAL SINGH : Will the Minister of TEXTILES be pleased to state:

(a) whether the Government propose to set up a National Handloom Development Corporation (NHDC) for development of handloom industry;

(b) if so, the details thereof; and

(c) the time by which the final decision is likely to be taken in this regard?

THE MINISTER OF TEXTILES (SHRI KASHIRAM RANA) : (a) and (b) The Government of India has already set up a National Handloom Development Corporation Limited for development of Handloom Industry, which is in operation since 1983. The Head-quarter of the Corporation is at Lucknow.

(c) Does not arise.

[English]

Accounts of Bogus Firms in Banks

1139. DR. BIZAY SONKAR SHASTRI : Will the Minister of FINANCE be pleased to state:

(a) whether a number of cases have taken place in the private and public sector banks where fake importers have managed to open accounts in the names of bogus firms and cheated the banking industry;

(b) if so, the number of such cases have come to light during the last three years;

(c) whether RBI prescribed any operating procedure to check such frauds;

(d) if so, the action taken/proposed to be taken against those banks which have failed to exercise due vigilance and ignored the RBI procedure;

(e) whether RBI was investigating some cases in regard to above like State Bank of Indore, Vysya Bank Ltd. and

(f) if so, the results of such investigations?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCE AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF FINANCE (BANKING, REVENUE AND INSURANCE) (SHRI KADAMBUR M.R. JANARTHANAN) : (a) to (f) The Reserve Bank of India (RBI) has reported that it has come across some instances of fraudulent import transactions in some bank branches. The fraudulent accounts were opened as prescribed precautions were not observed by the banks. The RBI has advised the concerned banks to investigate the matters and look into the aspects of staff accountability. The RBI has also issued detailed guidelines of precautionary nature to the banks in order to check the incidence of such frauds. Such cases have also been reported to the Enforcement Directorate for carrying out investigation and necessary action.

Raw Material for Paper Mills

1140. SHRI ANANT KUMAR HEGDE : Will the Minister of INDUSTRY be pleased to state:

(a) the details of the condition of paper mills in the country;